



HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)

File No.:- MA. No.50 /2016

Titled

Anupam Koul. (Appellant) V/S. Tina Dhar Koul. (Respondent)

Notice to the respondent (s): -

Tina Dhar Koul
W/o Anupam Koul
R/o Sarla Bhawan (3)
Upper Karan Nagar Jammu.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent(s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondent to appear before this Court on 17th day of March 2022 at 10.00 A.M. or the next working day if 17th day of March 2022 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 07th day of February 2022 at Jammu.

Registrar Judicial)
High Court of J&K & Ladakh,
Jammu

No.:- 710

Dated:- 07-02-22

Copy of the above forwarded to:

1. The Editor Daily Excelsior, Janipura, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No. 5007214 dated 07-02-2022 as publication charges have been deposited in this Court which shall be paid as and when the bill and cutting is received.

✓ 2. CPC, e-courts, High Court of J&K & Ladakh, Jammu, for uploading the same on the official website of the High Court of J&K & Ladakh .

Registrar Judicial)
High Court of J&K & Ladakh,
Jammu